

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/78/7/AMR/2020	Admitted	7 of IBC	Raghav Bhartia Vs Circar Jute Mills Pvt Ltd
	IA(IBC)/213/2024	U/Sec 60 (5) (c) of IBC R/w Rule 13 and 17 of CIRP Reg, 2016	KSR Chowadary, RP of Circar Jute Mills Pvt Ltd

**ORDER**

**IA (IBC)/213/2024:**

**Present:** Mr. KSR Chowdary, RP.

This application has been filed by the RP seeking to take on record the updated list of Creditors and the report of Reconstituting the Committee of Creditors for the CD. Heard. The report is taken on record. Accordingly, IA (IBC)/213/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**